

**REPORT OF THE OVERSIGHT COMMITTEE, NGT,**

**U.P., LUCKNOW**

**IN THE MATTER OF:-**

**ORIGINAL APPLICATION NO. - 606/2018**

**COMPLIANCE OF MUNICIPAL SOLID WASTE  
MANAGEMENT RULES, 2016**

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**UPDATED PROGRESS REPORT OF THE OVERSIGHT COMMITTEE REGARDING O.A. NO. 606/2018 IN RE: "COMPLIANCE OF MUNICIPAL SOLID WASTE MANAGEMENT RULES, 2016"**

**(In continuation of earlier report dated 24.07.2021)**

The Oversight Committee had sent its report regarding O.A. No. 606/2018 to the Hon'ble NGT on 24.07.2021. The report could not be considered as the hearing was adjourned. **The further progress in this matter is as under (Refer Annexure- I & II):**

<b>S. No.</b>	<b>Issue/point</b>	<b>Compliance Status</b>	<b>Present status/ Reasons for Non-Compliance</b>
<b>1.</b>	<b>Monitoring Mechanisms</b>	<b>Partially Complied</b>	<ul style="list-style-type: none"> <li>• The last meeting of the State Level Advisory Body was held on 28.07.2021.</li> <li>• No meeting of the State Level Waste Management and Monitoring Committee (SLWMMC) has been held since 24.11.2020.</li> <li>• Special Task Force (STFs) constituted in every District.</li> <li>• Annual Report for the year 2020-21 sent to UPPCB and being reconciled before its final submission of it to the CPCB.</li> </ul>
<b>2.</b>	<b>Notification of Bye laws</b>	<b>Not Complied</b>	The Model Bye-laws on the penalty and spot fines for the violation of SWM Rule-2016 is approved by the Cabinet and is under the process of notification by the State Government.
<b>3.</b>	<b>Litter Bins &amp; Waste Storage Bins</b>	<b>Partially Complied</b>	No further progress has been reported.
<b>4.</b>	<b>Transfer Stations</b>	<b>Partially Complied</b>	No further progress has been reported.
<b>5.</b>	<b>Separate transportation</b>	<b>Partially Complied</b>	The new vehicles being purchased in all the ULBs of State are to have minimum two compartments for separate collection and transportation of dry and wet waste along with the hanging bins on the vehicle to collect the e-waste and domestic hazardous waste separately. Rs 387 Cr has been released additionally for the purchase of vehicles and other equipments for the collection & transportation of Solid Waste.
<b>6.</b>	<b>Public Sweeping</b>	<b>Complied</b>	MIS of Swachh Bharat Mission-Urban by MOHUA monitors the sweeping in every local body on regular basis including night sweeping at commercial places.

7.	<b>Bulk Waste Generators (BWGs)</b>	<b>Partially Complied</b>	So far, 2331 Bulk waste generators have been identified in urban area by local bodies who are processing their waste within their premises.
8.	<b>Preventing solid waste from entering into water bodies</b>	<b>Partially Complied</b>	At present, in 75% ULBs, the Screens and Mesh are installed at every drain entering into any water body.
9.	<b>User Fees</b>	<b>Partially Complied</b>	Out of 651 ULBs, only 510 ULBs are collecting user fee.
10.	<b>Penalty Provision</b>	<b>Partially Complied (Under Process)</b>	State Model bye-laws in this regard are approved by the Cabinet and under the process of issue of the notification from the State Government.
11.	<b>Citizen Grievance Redressal</b>	<b>Complied</b>	The mobile app, named Swachhata App, developed by the GOI is being used in each ULB for the redress of public grievance.
12.	<b>Realization of EC Imposed</b>	<b>Partially Complied</b>	No further progress has been reported by the UPPCB.
13.	<b>Standardization of procurement process of Equipments through Gem Portal.</b>	<b>Not Complied</b>	No further progress has been reported.
14.	<b>Bio-diversity Park</b>	<b>Not Complied</b>	No further progress has been reported by the UPPCB.
15	<b>Current Status (SWM)</b>	<b>Partially Complied</b>	The same except that i. 10 more ULBs have been identified & allotted lands for setting up of processing and disposal facilities for Solid Waste Management. ii. The completion date of the processing plants has been shifted from March, 2022 to December, 2022. Now, 3170 TPD treatment capacity is being created through 34 processing plants and not by 37 processing plants as reported earlier. Additional, Rs. 199 Cr. has been released for this purpose. iii. State rank in Swachh Sarvekshan has improved to 06 (year 2021) from earlier 07 (year 2020).
16	<b><u>SOLID WASTE MANAGEMENT PLAN</u></b>		
A.	<b>Waste Collection</b>	<b>Complied</b>	All ULBs have been covered already.

	<b>Quantity of MSW Processed</b>	<b>Partially Complied</b>	The date for filling the existing gap in processing of waste has been shifted from March, 2022 to December, 2022.				
<b>B.</b>	<b>Waste Processing</b>						
<b>i.</b>	<b>Material Recovery Facility (MRF)</b>	<b>Partially Complied</b>	The plan for MRF is as under:				
			<b>S. No.</b>	<b>Waste Processing</b>	<b>Existing</b>	<b>Target</b>	<b>Gap</b>
			<b>i.</b>	<b>Total Capacity (in TPD)</b>	1840	3260	1420
			<b>ii.</b>	<b>Number of ULBs covered</b>	368	651	283
			Additional Rs. 111 Crore has been released to all ULBs for setting up of MRFs. The MRFs are to be completed by December, 2022.				
<b>ii.</b>	<b>Recycling</b>	<b>Partially Complied</b>	No further progress has been reported.				
<b>iii.</b>	<b>Composting</b>	<b>Partially Complied</b>	Now, it has been reported that for creating the capacity of 16.82 lakh MT, only 34 processing plants instead of earlier reported 37 processing plants would be established. The target date to fill this gap has been shifted from March, 2022 to December, 2022.				
<b>iv.</b>	<b>Landfill (Waste Disposal)</b>						
<b>v.</b>	<b>Bio-methanation</b>	<b>Partially Complied</b>	No further progress has been reported.				
<b>vi.</b>	<b>RDF</b>	<b>Partially Complied</b>	No further progress has been reported.				
<b>vii.</b>	<b>Waste-to-Energy Plants</b>	<b>Partially Complied</b>	Additional WTE Plant is proposed in Ghaziabad, Muzaffarnagar, Aligarh, Agra and Varanasi.				

<b>C.</b>	<b>Legacy Waste Management (Current Status)</b>	<b>i.</b>	<b>Number of Dumpsites in U.P.</b>	<b>72</b>
		<b>ii.</b>	<b>Quantity of Waste dumped at dumpsites (in Tons)</b>	<b>84.5 Lakhs</b> (Estimated Quantity)
		<b>iii.</b>	<b>Number of Dumpsites cleared</b>	<b>04</b> (Noida, Gawri- Meerut, Mant Road- Mathura, Prayagraj – waste accumulated during the Kumbh Mela, 2019)
		<b>iv.</b>	<b>Number of Dumpsites in which biomining has commenced</b>	<b>06</b> (Kuberpur- Agra, Ghaila- Lucknow, Loni Nagar Palika Parishad, Panki Bhausing- Kanpur, Nagla Kolhu – Mathura, Municipal Corporation Shahjahanpur)
		<b>v.</b>	<b>Timeframe for clearing all dumpsites</b>	The remediation of 22 Legacy waste dump sites is to be commenced within 2 months. The DPR have been prepared and technically evaluated by RCUES (Regional Centre for Urban and Environmental Study). For other 40 dumpsites, the DPR is being prepared.
It has been reported that the work of legacy waste remediation will be complete by December, 2022. However, the progress so far does not suggest that.				
<b>D.</b>	<b>Other Information regarding development of model towns/cities/villages</b>	<b>Partially Complied</b>	No further progress except- i. Lucknow Municipal Corporation has received the 3 Star Garbage Free Star Rating in Survekshan 2021. ii. Varanasi Municipal Corporation has received the President Award for Best Ganga Town in the country under the category of >1 Lakh Population for the second consecutive year.	
<b>17.</b>	<b>Proposal of attending the gap with timelines</b>	The Updated Status of progress on the construction of processing plants is as under:		
		Plants to be made operational	09 Plants (Fatehpur, Sambhal, Badaun, Mirzapur, Ballia, Rampur, Jhansi, Meerut & Loni) with 1170 TPD capacity are targeted to be made functional by December, 2022	
		Plants under land dispute to be resolved and commissioned	Land dispute in Loni, Bareilly, Bhadohi, Firozabad, Gorakhpur have been resolved. Work has started in Loni. The DPRs for the other 4 are approved by the State High Power Steering Committee and the process of tendering is under progress. Basti and Akbarpur have not reported any	

			progress in this regard. Nazibabad has been dropped from the list..
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**Best Practices (Regarding Waste Management)**

Same as in the previous compliance report dated 24.07.2021.

**Recommendations**

Same as in the previous compliance report dated 24.07.2021.

The Member Secretary, UPPCB is directed to send this report to the Registrar General, National Green Tribunal, Principal Bench, New Delhi for placing the same before the Hon'ble Tribunal with a copy to the Chief Secretary, Government of Uttar Pradesh for necessary action. The report also be uploaded on the website of the Committee.

26-11-2021

26-11-2021

**X** Anant Kumar Singh

Shri Anant Kumar Singh  
Member, Oversight Committee  
Signed by: ANANT KUMAR SINGH

**X** SVS Rathore

Justice SVS Rathore  
Chairman, Oversight Committee  
Signed by: SURENDRA VIKRAM SINGH RATHORE

26.11. 2021

**Annexures**

***Annexure- I: Progress Report till October, 2021 submitted by Urban Development Department on 24.11.2021***

***Annexure- II: Progress Report till October, 2021 submitted by UPPCB on 23.11.2021***

**FORMAT FOR PROGRESS REPORT IN O.A. NO. 606/2018 (TILL  
OCTOBER, 2021)**

S. No.	Issue/point	Compliance Status	Present status/ Reasons for Non-Compliance
1.	<b>Monitoring Mechanisms</b>	<b>Partially Complied</b>	<p>The details of the Monitoring Mechanism developed by State in order to ensure strict compliance of various orders of Hon'ble NGT besides effective enforcement of various pollution control laws.</p> <p>Every ULB had to make action plan, implementation of which was to be made by 31.12.2019. Either there is no action plan, or if at all it is there, its implementation has not been ensured so far.</p> <ul style="list-style-type: none"> <li>• <b>UP Solid Waste Management Policy</b> framed on 29<sup>th</sup> June 2018.</li> <li>• <b>State Level Advisory Body</b> constituted on 17<sup>th</sup> January 2017. Under which the Meetings were conducted on 23.01.2018, 31.07.2018, 15.03.2019, 17.04.2019, 27.12.2019, 24.11.2020 and 28.07.2021.</li> <li>• Monitoring done by the District Environment Committee (DEC) under the Chairmanship of District Magistrate in every district in the 1<sup>st</sup> week of every month.</li> <li>• <b>State Level Waste Management and Monitoring Committee (SLWMMC)</b> constituted under the Chairmanship of Principal Secretary, Urban Development, U.P. vide Order dated 14-06-2019. Meetings of the said committee were held on 06.12.2019, 06.06.2020, 28.08.2020, 24.11.2020,</li> <li>• Sewage Treatment Facility (STFs) constituted in every District.- <b>This should be the special task force instead.</b></li> <li>• Annual Report for the year 2019-20 sent to CPCB.</li> <li>• Annual Report for the year 2020-21 sent to UPPCB and being reconciled before the final submission of it.</li> </ul>
2.	<b>Notification of Bye laws</b>	<b>Not Complied</b>	<b>The State authorities decided that they would centrally prepare model bye-laws, which will be adopted by all ULBs:</b>

			On the violation of SWM Rules-2016 the Model bye laws for the penalty and spot fines are under the process of notification from the state.
3.	Litter Bins & Waste Storage Bins	Complied	<b>Litter-bins/waste litter bins in commercial &amp; public areas at every 50-100 meters:</b> In this regard, the Funds (Rs. 57.82 Cr.) for installation of twin bins (110300 bins in total) in commercial and public areas at every 50-100 meters in every urban local body has been released.
4..	Transfer Stations	Partially Complied	Installation of Transfer Stations instead of secondary storage bins in cities with population above 5 lakhs. Transfer stations in the ULBs having waste generation more than 300 TPD are planned to be installed which are targeted to be completed by December, 2022. The transfer station for handling the municipal solid waste is being set-up in a manner so that the waste is not dumped in open and handled in a closed premise.
5.	Separate transportation	Partially Complied	Compartmentalization of vehicles for the collection of different fractions of waste. Use of GPS in collection and transportation vehicles to be made mandatory at least in cities with population above 5 lakhs along with the publication of route map. In this regard, all the motorized vehicle deputed for the collection and transportation in 17 Municipal Corporations are using the GPS/VTS Technology. The new vehicles being purchased in all the ULBs of State are procuring the Vehicles having minimum 2 compartments for separate collection and their transportation of dry and wet waste along with the hanging bins on the vehicle to collect the e-waste and domestic hazardous waste separately.
6.	Public Sweeping	Partially Complied	As per the MIS dashboard of Swachh Bharat Mission-Urban by MOHUA, sweeping is being done in every local body on regular basis including night sweeping at commercial places.
7.	Bulk Waste Generators (BWGs)	Partially Complied	As per the MIS reports of the State, the total 2331 no of Bulk waste generators are identified in urban area. The vide publication of the Rule-4 of SWM Rules-2016 was done by the urban development department where as the ULBs are also identifying the bulk waste generators to comply with the rules.
8.	Preventing solid waste from	Partially Complied	<b>Every drain should have screen mesh, grill, nets, etc. to prevent solid waste entering into water</b>

	entering into water bodies	but still a long way to go to ensure full compliance	<b>bodies:</b> The information from each ULB has been asked and being complied with the directions. 75% places the Screens and Mesh are installed at every drain entering to any water body.
9.	User Fees	Partially Complied	<b>User charges will have to be borne by waste generators for solid waste management, as specified in the bye- laws of the local bodies:</b> As per the MIS report of the state, the provisions for the user fee collection in 510 Urban Local Bodies are being enforced.
10.	Penalty provision	Partially Complied (Under Process)	<b>Criteria are prescribed for levy of spot fine for persons who litter or fail to comply with the provisions of SWM Rules. Powers be delegated to officers of local bodies to levy spot fines as per the by-laws framed:</b> State model bye-laws are approved from the cabinet and under the process of notification from the State Government.
11.	Citizen Grievance Redressal	Complied	<b>Nagar Palikas should develop Swachhata App to redress the grievance of public:</b> The mobile app developed by the GOI is being used in each urban local body named Swachhata App for the grievance redressal.
12.	Realization of EC Imposed	Partially Complied	In compliance of the directions passed by Hon'ble NGT dated 10-01-2020, a UPPCB has issued Show Cause Notice dated 07-07-2020 under Section 5 of the Environment (Protection) Act, 1986 to a Director, Local Bodies, Uttar Pradesh- <ul style="list-style-type: none"> <li>• for imposition of Environmental Compensation (EC) on ULBs due to default of Rule 22 SWM Rules, 2016.</li> <li>• for imposition of Environmental Compensation on Urban Local Bodies for not initiating the disposal of Legacy Waste by Remediation.</li> </ul> UPPCB May update on the above.
13.	Standardization of procurement process of Equipments through Gem Portal of procurement process of	Not Complied	There is need that the process of procurement of equipments is rationalized and expedited. The Urban Development department has issued standard model specifications regarding various components of SWM like collection and transportation of vehicles/MRF standard design but as far as fixing rate to do away with tendering process, it has been submitted that such

	<b>equipments through GeM Portal.</b>		mechanism could not be established due to existing financial rules. It's pertinent that Hon'ble NGT has issued direction in O.A. No: 606/2018, vide its order dated 18.10.2019 constituting a committee for the standardization of rates for procurement of services/ equipment and the same to be uploaded on the GeM portal. The department is awaiting the decision of the committee and procurement method to be uploaded on the GeM Portal. Once it is done, the department will also follow that.
<b>14.</b>	<b>Bio-diversity Park</b>	<b>Not Complied</b>	A project of Rupees 245 crores for Bio-diversity Park has been sent to the NMCG. The Approval is awaited.

**CURRENT STATUS OF THE COMPLIANCE OF SOLID WASTE RULES INCLUDING LEGACY WASTE**

<b>Issues to be covered in Information on Thematic Area</b>						
<b>Current Status</b>	<b>1. Total Number of ULBs in the State- 651</b> <b>2. Over all Waste Management status in the States:</b> a) Total Solid Waste Generation in U.P.: 14468 TPD. b) Quantity of MSW collected: 14468 TPD c) Total no. of wards is 12022. d) Door to Door collection is done in 12022 wards in the State. e) Quantity of MSW segregated & transported: 4340 TPD f) Quantity of MSW processed: 9860 TPD (4340 + 5520= 9860 TPD) g) Quantity of MSW disposal in secured landfill site: 1104 TPD h) Gap in SWM (14468-9860-1104): 3504 TPD- (To meet the gap, 34 processing plants of 3170TPD of are aimed to be made functional by December 2022) i) There are 17 MSW processing facilities functional with cumulative treatment capacity of 5520 TPD.					
	Prayagraj 600 TPD	Barabanki 30 TPD	Etawah 75 TPD	Kannauj 25 TPD	Mainpuri 30 TPD	Pilkhua 45 TPD
	Muzaffar Nagar 120 TPD	Raebareli 70 TPD	Aligarh 220 TPD	Lucknow 1300 TPD	Varanasi 600 TPD	Kanpur 1500 TPD
	Agra 300 TPD	Mathura 180 TPD	Moradabad 300 TPD	Jaunpur 80 TPD	Mubarakpur 45 TPD	-
	<b>3. Out of 651 ULBs (Nagar Nigam-17; Nagar Palika Parishad- 198; Nagar Panchayat-436), at present, 592 ULBs have identified &amp; allotted lands for setting up of processing and disposal facilities for Solid Waste Management.</b> <b>4. For effective monitoring and use of IT application, all the 17 Nagar Nigams have the Vehicle Tracking System (VTS) installed and GPS enabled vehicles are being</b>					

used.

5. State rank in Swachh Sarvekshan 2018: **18**
6. State rank in Swachh Sarvekshan 2019: **10**
7. State rank in Swachh Sarvekshan 2020: **07**
8. State rank in Swachh Sarvekshan 2021: **06**

**SOLID WASTE MANAGEMENT PLAN**

**A. WASTE COLLECTION**

S. No.	Waste Collection	Existing	Target	Gap	Timeframe
i.	ULBs in which waste door to door collection is implemented	651	651	0	Complied
ii.	ULBs in which segregation of waste is implemented	651	651	0	Complied
iii.	ULBs in which transportation of segregated waste is implemented	651	651	0	Complied

9. **Quantity of MSW processed:** 9860 TPD (The studies have shown that the per capita/day generation of MSW in Uttar Pradesh is on an average 350 gm having composition of Biodegradable-47.43%, Paper-8.13%, Plastic/ Rubber-9.22%, Metal-0.50%, Glass-1.01%, Rags- 4.49%, Others - 4.01%, Inert-25.16% (CPHEO Manual-2016). The silt which is becoming part of the municipal waste is actually no waste and it does not need any treatment or processing but an enabling proper collection and disposal mechanism. The recyclables like plastic, paper, rubber, cloth, metal etc. which are 27.36% are being recycled to the extent of 95%. So, the municipal waste left for processing is basically the biodegradables which are 47.43%. In many towns, these are being supplied by the bulk generators to the piggery and other such units. So, in reality at ULB level, the MSW available for processing and disposal is approximately 50% of what is often estimated as total generation of waste along with proper integration of informal sector which plays major role in collection and disposal of recyclable waste. The gap in processing of waste is prepared to be achieved by December, 2022. As per proven studies and CPHEEO Manual approximately there are windrows based centralized plant set up in 17 places that process approximately 5520 TPD and approximately 4340 TPD is being recycled through informal mechanism.

**B. WASTE PROCESSING**

S. No.	Waste Processing	Existing	Target	Gap	Timeframe
1.	<b>MATERIAL RECOVERY FACILITY (MRF):</b> Last year, amount of Rs. 627 crore				

		was released from the State budget and Rs. 219 crore was sanctioned out of the total for setting up one MRF for each ULB and Rs. 408 crore for strengthening transportation/collection of SW in ULBs.			
i.	<b>Total Capacity (in TPD)</b>	1840	3260	1420	March, 2022
ii.	<b>Number</b>	368	651	283	March, 2022
iii.	<b>Number of ULBs covered</b>	651	651	0	
<b>2.</b>	<b>RECYCLING</b>				
i.	<b>Total Capacity (TPD)</b>	693	697	4	
ii.	<b>Number</b>	23			
iii.	<b>Number of ULBs covered</b>	-	-	-	
<b>3.</b>	<b>COMPOSTING</b>				
i.	<b>Total Capacity (TPD)</b>	<b>5520</b>	<b>10128</b>	<b>4608</b>	To meet the Gap of processing the 34 processing plants are aimed to be made functional by December 2022.
ii.	<b>Number</b>	<b>17</b>	<b>51</b>	<b>34</b>	
iii.	<b>Number of ULBs covered</b>	<b>17</b> <b>(Consisting only centralized plants as 60% of the waste is being generated in 17 Municipal Corporations and 85% in the cities having population &gt;1 lakh).</b>	<b>651</b> <b>(Centralized + Decentralized)- it is important that the State has maximum number of ULBs (more than 50%) which are having waste generation less than 10 tons and processing can be provisioned within the</b>		To meet the Gap of processing, the 34 processing plants are aimed to be made functional by December 2022. For which the Detailed project reports presented before the SHPSC and further needful in this regard is being done.

				premise of the MRF funded for such ULBs.		
<b>4.</b>	<b>BIO-METHANATION</b>					
<b>i.</b>	<b>Total Capacity (TPD)</b>	<b>15</b>				
<b>ii.</b>	<b>Number</b>	<b>3</b>				
<b>iii.</b>	<b>Number of ULBs covered</b>	<b>1</b>				
<b>5.</b>	<b>RDF</b>					
<b>i.</b>	<b>Total Capacity (TPD)</b>	<b>0</b>			Mandatory arrangements have to be made by cement plants to collect and use RDF, from the RDF plants, located within 200 kms.	
<b>ii.</b>	<b>Number</b>	<b>0</b>				
<b>iii.</b>	<b>Number of ULBs covered</b>	<b>0</b>				
<b>6.</b>	<b>WASTE TO ENERGY PLANTS</b>					
<b>i.</b>	<b>Total Capacity (TPD)</b>	<b>95</b>			Additional WTE Plant is proposed in Ghaziabad, Muzaffarnagar, Aligarh, Agra and Varanasi.	
<b>ii.</b>	<b>Number</b>	<b>3</b>				
<b>iii.</b>	<b>Number of ULBs covered</b>	<b>3</b>				
<b>C. WASTE DISPOSAL</b>						
<b>S. No.</b>	<b>Technique</b>	<b>Existing</b>	<b>Target</b>	<b>Gap</b>	<b>Timeframe</b>	
<b>1.</b>	<b>LANDFILL</b>					
<b>i.</b>	<b>Total Capacity (Tons)</b>	20.14 Lakh MT Landfill	36.96 Lakh MT	16.82 Lakh MT	The Municipalities are instructed to restrict waste disposal to landfills to the	
<b>ii.</b>	<b>Number</b>	17	51	34		

	iii.	Number of ULBs covered	17	51	34	minimum possible extent after processing of MSW. Also, the capacity is proposed to be developed taking into account approximately 20% of MSW being sent to landfill as residue waste/reject waste after processing. The capacity is designed to be developed for minimum 05 years in initial phase. The target to fill the gap is by December, 2022.
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**D. Legacy Waste Management:**

i.	Number of Dumpsites in U.P.	72
ii.	Quantity of Waste dumped at dumpsites (in Tons)	84.5 Lakh (The mentioned quantities are estimated only)
iii.	Number of Dumpsites cleared	04 (Noida, Gawri- Meerut, Mant Road- Mathura, Prayagraj – waste accumulated during the Kumbh Mela 2019)
iv.	Number of Dumpsites in which biomining has commenced	06 (Kuberpur- Agra, Ghaila- Lucknow, Loni Nagar Palika Parishad, Panki Bhausing- Kanpur, Nagla Kolhu – Mathura, Municipal Corporation Shahjahanpur)
v.	Timeframe for clearing all dumpsites	All the ULBs have been instructed to do survey, estimation of quantity and immediate stabilization/reduction of volume by windrows formation and following other SOPs as per the CPCB Guidelines for remediation of legacy waste. By the end of the year 2022, the dumpsite with larger quantity of legacy waste lying in the bigger cities are proposed to be done in initial phase. The remediation of 22 Legacy waste dump sites is to be commenced within 2 months having Approx. 22.20 Lakh tons of waste in total. For which the DPR have been

prepared and technically evaluated.

**Status of Legacy Waste Treatment:** The present status of 17 Nagar Nigams are as follows:

**The details of Completed/Ongoing Bio-remediation Projects:**

S.No	Name of Municipal Corporation	No. of dumpsites	Dumpsite Details	Area	Legacy Waste Quantity (in tons)	Remarks/ Status
1	Agra	1	Kuberpur, Agra	Approx. 72 Acre	940000	800000 MT remediated till October 2021. Remediation work is in progress.
2	Aligarh	1	Mathura-Sasni Road, Aligarh	Approx. 25 Acre	161632	Remediation work is under progress.
3	Ayodhya	2	i. Near Afeem Kothi ii. Near Dream Destination Site		77700	Under the process of remediation.
4	Bareilly	1	Bakharganj	Approx. 21 Acre	406975	The temporary processing with the capacity of 300TPD is being done. However, for clearing the waste in short period a separate DPR for the fund allocation is prepared

						and under the vetting process.
5	Firozabad	1	Kutubpur Chanaura Dumping Ground	28061.27 sq. m	135000 tons	DPR Presented before the SHPSC.
6	Ghaziabad	2	Indirapuram Pratap Vihar	Approx. 14 Acre	560000	Work of bio remediation is under progress.
7	Gorakhpur	1	Mahesra	-	0	No legacy waste reported.
8	Jhansi	2	i. Masiha Ganj ii. Panchwati		800000	DPR presented before the SHPSC.
9	Kanpur	1	Panki Bhausing	Approx. 45 Acre	900000	Remediation work is under progress.
10	Lucknow	1	Ghaila, IIM Road	Approx. 14 Acre	633911	Work of remediation is under progress.
11	Mathura-Vrindavan	1	Laxmi Nagar, Nagla Kolhu, Mathura	Approx. 36548 Sq. m. (9 Acres)	1.8 lakh ton	The remediation is under progress.
12	Meerut	2	i. Gawri Masudpur	45 Acres	2.5 lakh ton	Remediation completed.
			ii. Lohiya Nagar	16 Acres	7-8 lakh ton	The remediation work has been started from August 2021. With the capacity of 500-600TPD of legacy waste

						processing.
13	Moradabad	1	Rampur Road near Deer Park	21.67 Acres	280000 tons	Under the process of remediation.
14	Prayagraj	1	Baswar Plant	Approx.. 35 Acre	1200000	Retendering is being done.
15	Saharanpur	2	Janta Road	1.5 hactare	0	No legacy waste reported.
			Kamela Colony	3.0 hactare	120000 cubic meters	The work of 70000 cubic meters of waste has been completed, only 50000 cubic meters left. Remediation work is under progress.  <b>Note- Sites under municipal area are NIL.</b>
16	Shahjahanpur	1	Kakra Kalan	Total land= 1.05 hac. Acquired Land=0.26 hactare	60000 ton	About 45000 tons of waste has been disposed of by the corporation. Work under progress.
17	Varanasi	1	Ramanna		The quantity of the waste at dump	Mud capping of waste was done, further the remediation

					site is yet to be finalized after vetting process	n of it is planned and the work to be started soon. DPR for the bio-remediation of legacy waste is prepared and under vetting process.
--	--	--	--	--	---	--

It is targeted to complete the work of legacy waste remediation to be **December, 2022.**

**E. OTHER INFORMATION**

<b>i.</b>	<b>Information regarding development of model towns/cities/villages</b>	<b>06</b> (The details are listed below in Table-2) <ul style="list-style-type: none"> <li>• <b>Model Cities:</b> Lucknow, Mathura, Varanasi</li> <li>• <b>Model Towns:</b> Niwari, Shikohabad and Budhana</li> </ul>
<b>ii.</b>	<b>Creation of Environment Cell</b>	The UPPCB/Environment Department have enabled institutional mechanism for monitoring of environmental laws and issues.
<b>iii.</b>	<b>Standardization of rates for procurement of services/equipment (to do away with the tendering process) required for solid waste management</b>	The Urban Development Department has issued standard model specifications regarding various components of SWM like collection and transportation vehicles/MRF standard design but as far as fixing rate to do away with tendering process it has been submitted that such mechanisms could not be established due to existing financial rules and its pertinent that Hon'ble NGT has issued direction in OA No. 606/2018, vide its letter dated 18.10.2019 constituting a committee regarding the standardization of rates for procurement of services/equipment to be uploaded on the GeM Portal.

The State had selected three Municipal Corporations (Lucknow, Mathura and Varanasi) and three smaller ULBs to be developed as Model Urban Towns/Cities. The progress is being made in these cities as desired to be a Model City/Town. The

experience suggests that bigger cities (Lucknow, Mathura and Varanasi) had been severely constrained due to failure of agencies working in these cities and the department is trying to resolve the disputes between the ULB and the Private Concessionaire, select new agency and strengthen the infrastructure. Although infrastructure related to SWM Compliance has been developed in these cities including processing capacity, the work progress has been severely affected due to COVID. A progress made by these ULBs on key parameters are as follows:

**Table-2: Information regarding development of Model Town/Cities/Villages**

S.No.	Name of ULB	ODF Status	Total Wards	No. of wards with 100% daily collection	Remarks on the Progress and Constraints
1	Mathura (Municipal Corporation)	ODF++	70	70	Processing plant capacity of 180 MT has been established against total estimated generation of 175 TPD. The city also has established a plastic to fuel plant of 06 TPD capacity for processing of plastic waste. The city has remediated and cleared a legacy waste dumpsite successfully (11259 MT).
2	Niwari (Nagar Panchayat)	ODF+	10	10	The town is very small and its waste generation is only 1.8 TPD. Proper source segregation, collection and processing of wet waste and dry waste recycling is being practiced.
3	Lucknow (Municipal Corporation)	ODF++	110	110	The Lucknow Municipal Corporation has established plant with 1300 TPD i.e. sufficient for approximate 1100 TPD of waste i.e. sent for processing to the plant. In recent Survekshan 2021 the Corporation has received the <b>3 Star</b> Garbage Free Star Rating.
4	Shikohabad	ODF+	25	25	It is small ULB, where proper

	(Nagar Palika Parishad)				source segregation, collection and processing of wet waste and dry waste recycling is being practiced through engagement of decentralized model.
5	Budhana (Nagar Panchayat)	ODF+	17	17	Budhana has adopted composting process and the waste is being processed in the ULB.
6	Varanasi (Municipal Corporation)	ODF++	90	90	Varanasi has established a 600 TPD plant. 03 Bio-methanation plants for segregated organic waste have been established. Thus, the city has developed processing capacity for generated MSW. An agreement with a private developer has been signed to set up processing facility of C & D waste and work has started. The work of door to door collection and transportation of waste is being done by a private agency. In recent Survekshan 2021 the corporation has received the <b>President Award for Best Ganga Town in the country under the category of &gt;1 Lakh Population</b> and in Survekshan 2020 also the Corporation was declared as Best Ganga Town in its category.

**Action Taken against defaulters**

10. In compliance of the directions passed by Hon'ble National Green Tribunal dated 10.01.2020, Uttar Pradesh Pollution Control Board has issued Show Cause Notice dated 07.07.2020 under Section 5 of Environment (Protection) Act, 1986 to Director, Local Bodies Uttar Pradesh for imposition of Environmental Compensation on Urban Local Bodies due to default of Rule 22 Solid Waste Management Rules, 2016.

	<p>11. In compliance of the directions passed by Hon'ble National Green Tribunal dated 10.01.2020, Uttar Pradesh Pollution Control Board has issued Show Cause Notice dated 07.07.2020 under Section 5 of Environment (Protection) Act, 1986 to Director, Local Bodies Uttar Pradesh for imposition of Environmental Compensation on Urban Local Bodies for not initiating the disposal of Legacy Waste by Remediation.</p>				
<b>Desirable level of compliance in terms of statutes</b>	<ul style="list-style-type: none"> <li>➤ 100% waste segregation.</li> <li>➤ 100% collection of waste.</li> <li>➤ Solid Waste Management Facilities for all ULBs be setup and made operational.</li> <li>➤ All Solid Waste Management Facility to be complying with the Rules.</li> <li>➤ Legacy waste disposal in the State by April, 2022.</li> </ul>				
<b>Gap between current status and desired levels</b>	<ul style="list-style-type: none"> <li>➤ The establishment of decentralized composting and MRF plants in all 651 ULBs.</li> <li>➤ All plants to obtain Authorization from the UPPCB.</li> <li>➤ Model cities and villages have to be made fully compliant with environmental norms.</li> <li>➤ Legacy waste not yet fully disposed.</li> </ul>				
<b>Proposal of attending the gap with timelines</b>	<p><b>Action Plan for Solid Waste Management</b></p> <ul style="list-style-type: none"> <li>➤ It is targeted that all smaller ULBs (approx. 450) that generate less than 10 TPD of solid waste establish composting facility for processing by December, 2022. The timelines have been effected due to Pandemic situation in the country.</li> <li>➤ IT enabled architecture across the State by December, 2022.</li> <li>➤ <b>Waste to energy (WTE) Plants:</b> WTE Plant is proposed in Ghaziabad, Muzaffarnagar, Aligarh, Agra and Varanasi.</li> <li>➤ Rs. 795 Cr. released for purchase of vehicles and other equipment's for collection &amp; transportation of SW.</li> <li>➤ The smaller towns are being promoted for localized composting and recovery of recyclables at MRF. Rs. 330 Cr. released to all ULBs for setting up of MRFs. The MRFs are to be completed by December, 2022.</li> <li>➤ Rs. 199 Cr. released for the new solid waste processing plants and legacy waste treatment.</li> <li>➤ <b>Composting-</b> The gap in processing of waste is to be filled by December, 2022.</li> <li>➤ At present, the state has 17 MSW processing facilities with 5520 TPD capacity. The gap is to be completed as:</li> </ul> <table border="1" style="width: 100%; border-collapse: collapse;"> <tr> <td style="width: 50%;">Plants to be made operational</td> <td>Fatehpur plant of 35 TPD is targeted to made functional by December, 2022</td> </tr> <tr> <td>Plants to be made operational (Arbitration complete)</td> <td>07 Plants with 860 TPD (Sambhal, Badaun, Mirzapur, Ballia, Rampur, Jhansi &amp; Meerut) by December, 2022.</td> </tr> </table>	Plants to be made operational	Fatehpur plant of 35 TPD is targeted to made functional by December, 2022	Plants to be made operational (Arbitration complete)	07 Plants with 860 TPD (Sambhal, Badaun, Mirzapur, Ballia, Rampur, Jhansi & Meerut) by December, 2022.
Plants to be made operational	Fatehpur plant of 35 TPD is targeted to made functional by December, 2022				
Plants to be made operational (Arbitration complete)	07 Plants with 860 TPD (Sambhal, Badaun, Mirzapur, Ballia, Rampur, Jhansi & Meerut) by December, 2022.				

Plants under land dispute to be resolved and commissioned	<p>08 Plants with 930 TPD (Bareilly, Firozabad, Loni, Bhadohi, Basti, Nazibabad, Gorakhpur, Akbarpur)</p> <ul style="list-style-type: none"> <li>➤ <b>Loni</b>- The land has been Procured. The construction of plant is under progress (85%) in Loni.</li> <li>➤ <b>Bareilly, Bhadohi, Firozabad, Gorakhpur</b> the DPR is approved from the SHPSC, further the process of tendering is under progress.</li> <li>➤ <b>Akbarpur</b> the Land has been identified.</li> <li>➤ For <b>Basti</b>, the land identified is not appropriate and under progress to make it suitable.</li> <li>➤ Nazibabad: Dropped.</li> </ul>
New plants sanctions to be completed by December, 2022	34 Plants in total including the above plants with 3,170 TPD
<ul style="list-style-type: none"> <li>➤ This will enable the state to have centralised mechanised plant with processing facility of approximately 10470 TPD by December, 2022. This is approximately 74.7% of total estimated waste generation in the State.</li> <li>➤ Approximately 30% of waste i.e., recycled though informal sector. Therefore, the addition of the above capacity will be adequate for the needs of the State for the time being.</li> </ul>	



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड  
UTTAR PRADESH POLLUTION CONTROL BOARD

Ref.No. G/36828/सी-7/O.A.-NO-606/18/21

Date 22-11-21

Email

To,

Sri AN Bajpai  
PPS to Hon'ble Member  
Oversight Committee  
NGT, UP, Lucknow.

**Sub.: Progress Report in attached format in re: O.A. No. 606 of 2018.**

Sir,

Kindly refer to your e-mail dated 17-11-2021 regarding Progress Report in attached format in re: O.A. No. 606 of 2018. In line of the above e-mail communication, it is to inform you that CPCB, New Delhi has prepared format for submission of quarterly compliance report on Solid Waste Management in compliance of directions passed by Hon'ble National Green Tribunal.

Urban Development Department vide letter dated 12-10-2021 has submitted the quarterly compliance (July to Septemeber 2021) report in the prescribed format of CPCB, New Delhi. UPPCB vide e-mail dated 12-10-2021 has submitted the informations in prescribed format to CPCB. Further, UPPCB vide letter dated 12-11-2021 has also sent the information to CPCB, New Delhi.

The above compliance report submitted by UPPCB is attached here with for your kind perusal.

The format attached with your e-mail dated 01-11-2021 in which the progress report was required has been sent to Urban Development Department for submission of the information.

**Encl: As Above**

Yours Sincerely,

(N.K. Chauhan)  
Chief Environment Officer  
Circle-7



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड  
UTTAR PRADESH POLLUTION CONTROL BOARD

संदर्भ संख्या- 117/68/सी-7/ओ0ए0नं0-606/2021

दिनांक : 12/11/21

सेवा में,

पंजीकृत/ई-मेल

श्री नाज़िमुद्दीन,  
अपर निदेशक एवं डी0एच0-यू0पी0सी0-II,  
केन्द्रीय प्रदूषण नियंत्रण बोर्ड,  
परिवेश भवन, ईस्ट अर्जुन नगर, दिल्ली।

विषय:-माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओ0ए0 संख्या-606/2018  
Compliance of Municipal Solid Waste Management Rules, 2016 की अनुपालन आख्या  
प्रेषित किये जाने के संबंध में।

महोदय,

कृपया उपरोक्त विषयक अपने पत्र संख्या B-11011/UPC-II/MSW//2020-21 दिनांक :  
03.11.2021 का संदर्भ ग्रहण करने का कष्ट करें जिसके द्वारा माननीय राष्ट्रीय हरित अधिकरण, नई  
दिल्ली में विचाराधीन ओ0ए0 सं0-606/2018, Compliance of Municipal Solid Waste Management  
Rules, 2016 में पारित आदेश दिनांक 14.12.2020 के अनुपालन में केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा  
तैयार किये गये प्रारूप पर ठोस अपशिष्ट प्रबन्धन की सूचनाएं प्रेषित किये जाने हेतु राज्य सरकार से  
कहा गया।

उक्त के संबंध में कार्यकारी निदेशक, स्वच्छ भारत मिशन-नगरीय, राज्य मिशन निदेशालय,  
सेक्टर-7, गोमती नगर विस्तार, लखनऊ द्वारा निर्धारित प्रारूप पर ठोस अपशिष्ट प्रबन्धन की संकलित  
सूचनाएं संलग्न कर आपको अग्रिम आवश्यक कार्यवाही हेतु प्रेषित की जा रही है।

संलग्नक: उपरोक्तानुसार।

भवदीय

(अजय कुमार शर्मा)  
सदस्य सचिव

प्रतिलिपि: निम्नलिखित को सूचनार्थ एवं सादर प्रेषित।

1. अपर मुख्य सचिव, पर्यावरण वन एवं जलवायु परिवर्तन विभाग, उत्तर प्रदेश शासन।
2. अपर मुख्य सचिव नगर विकास विभाग, उत्तर प्रदेश शासन।
3. सदस्य सचिव, केन्द्रीय प्रदूषण नियंत्रण बोर्ड, परिवेश भवन, ईस्ट अर्जुन नगर, दिल्ली।
4. कार्यकारी निदेशक, स्वच्छ भारत मिशन-नगरीय, राज्य मिशन निदेशालय, सेक्टर-7, गोमती नगर विस्तार, लखनऊ।

सदस्य सचिव

Gmail

प्रांक. 2002/191 एस कम्प/21  
दिनांक 28/10/2021

MS UPPCB <ms@uppcb.in>

Regarding letter no. 4795 मा0 राष्ट्रीय हरित अभिकरण, नई दिल्ली में विचाराधीन ओ0ए0 संख्या-606/2018, Compliance of Municipal Solid Waste Management Rules, 2016 की अनुपालन आख्या प्रेषित किये जाने के संबंध में।

1 message

Swachh Bharat Mission (Urban) Directorate Uttar Pradesh <sbmdlup@gmail.com> Tue, Oct 12, 2021 at 5:30 PM  
To: UPPCB <ms@uppcb.com>, acsud.goup@gmail.com  
Cc: Additional Director <adsbm2018@gmail.com>, "Computer Cell, Nagar Vikas" <cc.urbandev@gmail.com>, Nagar Vikas- 5 <so.nagarvikas@gmail.com>, sonagarvikas@gmail.com

PFA

--  
Thanks & Regards

Office of State Mission Director  
Swachh Bharat Mission (Urban) Directorate  
Tel:-18001800101  
Email: sbmdlup@gmail.com

 4795 UPPCB (606 OF 2018).pdf  
1408K

CEO (C-7)

*A*

13/10/2021

(राज्य कुंभार शर्मा)  
सदस्य समिति

*A/E*  
*19/10/21*  
*20.10.21*

*M. S. D. S. D.*  
*Solid waste*  
*G. I.*  
*11/10/21*

प्रेषक,

कार्यकारी निदेशक,  
स्वच्छ भारत मिशन-नगरीय,  
राज्य मिशन निदेशालय, सेक्टर-7, गोमती नगर विस्तार,  
लखनऊ।

सेवा में,

सदस्य सचिव,  
उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड।

पत्रांक-पी0एम0यू0/4795/524 / 2020-21

लखनऊ दिनांक: 12 अक्टूबर, 2021

विषय:- मा0 राष्ट्रीय हरित अभिकरण, नई दिल्ली में विचाराधीन ओ0ए0 संख्या-606/2018, Compliance of Municipal Solid Waste Management Rules, 2016 की अनुपालन आख्या प्रेषित किये जाने के संबंध में।

महोदय,

कृपया उपरोक्त विषयक अपने पत्र संख्या-H 66907/सी-7/ ओ0ए0 606/ एम0एस0डब्लू0/21, दिनांक-03.10.2021 का संदर्भ ग्रहण करने का कष्ट करें। जिसके माध्यम से मा0 राष्ट्रीय हरित अभिकरण, नई दिल्ली में विचाराधीन ओ0ए0 संख्या-606/2018, Compliance of Municipal Solid Waste Management Rules, 2016 में पारित आदेशों के अनुपालन में केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा तैयार किये गए प्रारूप पर ठोस अपशिष्ट प्रबंधन के संबंध में अद्यतन सूचना द्वितीय त्रैमास की (जुलाई से सितम्बर 2021) की सूचनाएं प्रेषित किये जाने की अपेक्षा की गयी है।

उपरोक्त के संबंध में केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा तैयार किये गए प्रारूप पर ठोस अपशिष्ट प्रबंधन के संबंध में अद्यतन सूचना निर्धारित प्रपत्र पर तैयार कर आवश्यक कार्यवाही हेतु प्रेषित है।  
संलग्नक-यथोक्त।

भवदीय,

(विपिन कुमार जैन)  
कार्यकारी निदेशक

संख्या एवं दिनांक तदैवप्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित-

1. अपर मुख्य सचिव, नगर विकास विभाग, उ0प्र0 शासन को सूचनार्थ।
2. अपर मुख्य सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ0प्र0 शासन को सूचनार्थ।
3. सुश्री दिव्या सिन्हा, अपर निदेशक एवं बी0एच0-यू0पी0सी0-केन्द्रीय प्रदूषण नियंत्रण बोर्ड दिल्ली।
4. गार्ड फाइल

Gm

(मृत्युंजय)

अपर मिशन निदेशक

## Quarterly report for the month of October 2021

### Format for Abridge Status of Solid Waste in the State

S.N.	Questions	Remarks
1	Number of ULBs	651
2	Over all waste management status in states/UTs	
a	Quantity of MSW generated (TPD)	14468
b	Quantity of MSW collected (TPD)	14468
c	Quantity of MSW segregated & transported (TPD) {the entire MSW is collected and transported, however as of now approximately % is being segregated)	4340
d	Quantity of MSW processed (TPD) { *The studies have shown that the municipal solid waste in U.P. having composition of Biodegradable – 47.43%, Paper- 8.13%, Plastic/ Rubber-9.22%, Metal-0.50%, Glass-1.01%, Rags- 4.49%, Others - 4.01%, Inert-25.16% (CPHEO Manual-2016).The silt which is becoming part of the municipal waste is actually no waste and it does not need any treatment or processing but an enabling proper collection and disposal mechanism. The recyclables like plastic, paper, rubber, cloth, metal etc. which are 27.36% are being recycled to the extent to 95%. So, the municipal waste left for processing is basically the biodegradables which are 47.43%. In many towns these are being supplied by the bulk generators to the piggery and	9860

		<p>other such units. So, in reality at ULB level, the municipal solid waste available for processing and disposal is approximately 50% of what is often estimated as total generation of waste along with proper integration of informal sector which plays major role in collection and disposal of recyclable waste.</p> <p>The gap in processing of waste is to be achieved by March 2021. As per proven studies and CPHEEO Manual approximately there are windrows based centralized plant set up in 17 places that process approximately 5520 TPD and approximately 4340 TPD is being recycled through informal mechanism.</p>				
e		Quantity of MSW disposal in secured land fill site (TPD)	<b>1104</b>			
f		Gap in Solid Waste Management UTs (TPD) [1(a)-1(d)-1(e)]	<b>3504</b>			
g		Solid Waste Management Plan				
<b>3</b>		<b>Waste Collection</b>	<b>Existing</b>	<b>Target</b>	<b>Gap</b>	<b>Timeframe</b>
a		ULBs in which waste door-to-door collection is implemented (No.)	651	651	0	Complied
b		ULBs in which segregation of waste is implemented (No.)	651	651	0	Partially Complied
c		ULBs in which transportation of segregated waste is implemented (No.)	651	651	0	Partially complied
<b>4</b>		<b>Waste Processing</b>				
a		<u>Material Recovery Facilities</u>				
	(i)	Total Capacity (TPD)	1840	3255	1415	March 2022
	(ii)	Number	368	651	283	March 2022
	(iii)	Number of ULBs covered	651	651	0	March 2022
b		<u>Recycling</u>				
	(i)	Total Capacity (TPD)	693	697	4	Studies shows the approximately 30%

					<p>of Municipal Waste is a Dry Waste that is being recycled through the informal sector. Out of this component of estimated Dry Waste approximately 697 TPD is estimated to be generated of Plastic Waste for which there exist a capacity of almost 693 TPD recycling units is established in the state. In addition, the Urban Development Department with help of U.P. Pollution Control Board is working to promote EPR for recycling of waste plastic. Approximately 35 industries at present has submitted EPR plan for recycling.</p>
	(ii)	Number	23 (Number of recycling units registered with UPPCB in State)		Data provided by UPPCB.
	(iii)	Number of ULBs covered			Plastic Waste being generated from all the ULBs to be recycled for which the desired number of recycling units to

						be authorized by UPPCB.
c		<u>Composting</u>				
	(i)	Total Capacity (TPD)	5520	10215	4695	
	(ii)	Number	17	49	32	
	(iii)	Number of ULBs covered	17 (Consisting only centralized plants as 60% of the waste is being generated in 17 Municipal corporations and 85% in the cities having population >1 Lakh)	651 (Centralized + decentralized- it is important to mention that the state has maximum number of ULBs which are {more than 50%} having waste generation less than 10 Tons and processing can be provisioned within the premise of the MRF funded for such ULBs)	NA	The studies have shown that the per capita/daily generation of municipal solid waste in U.P. is on an average 350 gm. having the following composition: Biodegradable - 47.43%, Paper- 8.13%, Plastic/ Rubber-9.22%, Metal-0.50%, Glass- 1.01%, Rags- 4.49%, Others - 4.01%, Inert - 25.16% (CPHEEO Manual-2016). The solid waste which is becoming part of the municipal waste is actually no waste and it does not need any treatment or processing but an enabling proper collection and disposal mechanism. The recyclables like plastic, paper, rubber, cloth, metal etc. which are 27.36% are being recycled to the extent of 95%. So, the municipal waste left for processing is basically the biodegradables which are 47.43%. In many towns these are being supplied by the bulk generators to the piggery and other such units. So, in reality at ULB level, the municipal solid waste available for processing and disposal is approximately 50% of what is often estimated as total generation of waste along with proper integration of

						informal sector which plays major role in collection and disposal of recyclable waste. The gap in processing of waste is to be achieved by March 2022.
d		<u>Bio-methanation</u>				
	(i)	Total Capacity (TPD)	15			
	(ii)	Number	3			
	(iii)	Number of ULBs covered	1			
e		<u>RDF</u>				
	(i)	Total Capacity (TPD)	0			
	(ii)	Number	0			
	(iii)	Number of ULBs covered	0			
f		<u>Waste of Energy Plants</u>				
	(i)	Total Capacity (TPD)	95			
	(ii)	Number	3			
	(iii)	Number of ULBs covered	3			
4		<b>Waste Disposal</b>				
a		<u>Landfill</u>				
	(i)	Total Capacity (T)	20.14 Lakh Ton Land fill	37.28 Lakh Ton	17.14 Lakh Ton	The Municipalities are instructed to restrict waste disposal to landfill to the minimum possible extent after processing of MSW. Also, the capacity is proposed to be developed taking into account approximately 20 % of MSW being sent to landfill as residue waste / reject waste after processing. the capacity is designed to be developed for minimum 5 years in initial phase. The

						target to fill the gap is by December 2022.
	(ii)	Number	17	49	32	
	(iii)	Number of ULBs covered	17	49	32	
<b>5</b>		<b>Legacy waste management</b>				
<b>a</b>		Number of dumpsites (No.)	72			
<b>b</b>		Quantity of Waste dumped at dumpsites (Tons)	84.5 Lakh			
<b>c</b>		Number of dumpsites cleared (No.)	4			
<b>d</b>		Number of dumpsites in which bio mining has commenced (No.)	31			
<b>e</b>		Time Frame for clearing all dumpsites	By end of the year 2022. The Dumpsites with larger quantity of legacy waste lying in bigger cities are proposed to be done in initial phase. Also, all ULBs has been instructed to do survey, estimation of quantity and immediately began the stabilization/reduction of volume by windrows formation and other SOP as per the CPCB guideline for remediation of legacy waste.			
<b>6</b>		<b>Other Information</b>				
<b>a</b>		Information regarding development of model towns/cities/villages	As per the table mentioned below.			
<b>b</b>		Creation of Environment cell	UPPCB/Environment Department has enabled institutional mechanism for monitoring of			

			environmental laws and issues.
c		Standardization of rates for procurement of services/equipment (to do away with the tendering process) required for solid waste management.	<p>The department has issued standard model specification regarding various components of solid waste management like collection and transportation vehicles/MRF standard design but as for as fixing rate to do away with tendering process it is submitted that such mechanism could not be established due to existing financial rules and it's pertinent that Hon'ble NGT has issued direction in O.A. No: 606/2018, vide it's order dated 18.10.2019 constituting a committee regarding the standardization of rates for procurement of services/ equipment to be uploaded on GeM portal. The department is awaiting the decision of the committee and procurement method to be uploaded on GeM. Once it is adopted for all India basis by</p>

			GeM portal, the department will also follow that.
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**Table:- Information regarding development of model towns/cities/villages**

The state had selected three Municipal Corporations (Varanasi, Lucknow and Mathura) and three smaller ULBs to be developed as model urban towns/cities. The progress is being made in these cities as desired to be model city. The experience suggests that bigger cities (Lucknow, Varanasi, Mathura) had been severely constrained due to failure of agencies working in these cities and the department is trying to resolve the disputes between the ULB and the private concessioner, select new agency and strengthen the infrastructure. Although infrastructure related to SWM compliance has been developed in these cities including processing capacity, the work progress has been severely affected due to COVID. A Progress made by these ULBs on key parameters is as following:

S. No.	ULB Name	ODF Status	Total Wards	No. of wards with 100% daily collection	Remark on progress and constraint
1	2	3	4	5	6
1	Mathura (Municipal Corporation)	<u>ODF++</u>	70	70	Processing plant capacity of 180 MT has been established against total estimated generation of 175 TPD. The city also has established a plastic to fuel plant of 6 TPD capacity for processing of waste plastic. The city has remediated and cleared a legacy waste dump site successfully (11259 MT).
2	Niwari (Nagar Panchayat)	<u>ODF+</u>	10	10	The town is very small, and its waste generation is only 1.8 TPD. Proper source segregation, collection and processing of wet waste and dry waste recycling is being practiced.
3	Lucknow (Municipal Corporation)	<u>ODF++</u>	110	110	The Lucknow Municipal Corporation has established plant with 1300 TPD that is sufficient for approximate 1100 TPD of waste that is sent for processing to the plant.

4	Shikohabad (Nagar Palika Parishad)	<u>ODF+</u>	25	25	It's a small ULB where proper source segregation, collection, and processing of wet waste and dry waste recycling is being practiced through engagement of decentralized model.
5	Budhana (Nagar Panchayat)	<u>ODF+</u>	17	17	Budhana has adopted composting process and the waste is being processed in the ULB.
6	Varanasi (Municipal Corporation)	<u>ODF++</u>	90	90	Varanasi has established a 600 TPD plant. 3 Bio Methanation plants for segregated organic waste has been established. Thus, the city has developed processing capacity for generated MSW. An agreement with a private developer has been signed to set up processing facility of C & D Waste and work has started. To strengthen Door to Door waste collection & transportation the corporation has recently engaged an agency.